

ITEM NO.28

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 898/2025

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MEWA LAL

Respondent(s)

WITH

Crl.A. No. 1370/2025 (II)

Crl.A. No. 1016/2025 (II)

Crl.A. No. 899/2025 (II)

Crl.A. No. 1557/2025 (II)

Date : 10-03-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Sanjana Singh, Adv.

For Respondent(s) :

Ms. Anushri Singh, Adv.
Mr. Kunwar Vikramaditya Shah, Adv.
Ms. Rashmi Singh, AOR
Ms. Shivangi Pradhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. Nos. 898, 1370, 1016 and 899/2025

The matters numbered above are already directed to be listed
before the Hon'ble Court on 27.10.2025

Crl.A. No. 1557/2025

Despite service being complete, none has entered appearance for respondent no.1.

Learned counsel for the appellant is directed to take appropriate steps in respect of deceased respondent no.2 by 24.03.2026.

List again on 08.04.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

DM